<b>/</b>															
Annexure- 3															
Name of the corporate debtor: Nakoda Fruit Products Private Limited; Date of commencement of CIRP:13/10/2023; List of creditors as on: 28/03/2024															
·															
1	List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
<b> </b>	(Amor														
IST No. I	I I	on No	Details of claim received		Details of claim admitted							Amount of any	Amount of		Ì
			Date of	Amount claimed		Nature of Amount covered	Amount covered by Whether   % votin		% voting	-	mutual dues, that		claim under	Remarks, if	
			receipt			claim	by security	1	related party?	share in	1	may be set-off		verification	any
<b> </b>	DND Housing	<u> </u>	leccipt	-	aumittu	Claiiii	by security	guarantee	Telateu party.	Sharem	Claiii		admitted	Vernication	-
1	PNB Housing	1	'	1	!										
1	Finance		28.10.2023	1	!	secured	10,52,00,000	-	NA	59.16	_	_	-	-	
	Limited														
<b> </b>		<u> </u>	<u> </u>	168,412,729.91	168,412,729.91										
2	Union Bank	1	'	1											
	of India	1	!	1	!										
		1	04.12.2024	116,260,427.44	116,260,427.44					40.84					
		1	04.12.202	110,200,127.11,	110,200,127.11					10.01					
1		1	1	1											
<b>/</b>	<b></b>	<b></b>		<u> </u>	<u> </u>	<b></b>						<u> </u>			
<b> </b>		<u> </u>		<u> </u>							<del></del>				
Total 284,673,157.35					284,673,157.35					100.00%	,				
ı															